

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-131/2006/ 8721 /A

From :- Smti. Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Biprajit Roy,  
District & Sessions Judge,  
Cachar, Silchar.

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Dated Guwahati, the 29 August, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. JCD.I/18/24/4666, dated 20.08.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **three days casual leave on 05.09.2024, 06.09.2024 and 07.09.2024, along with station leave permission, from the evening of 03.09.2024 till the morning of 09.09.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-131/2006/ 8722/A, dated , 29-08-24**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**

*[Signature]*